HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF JUNE, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 30.06.2020

APPELLATE SIDE

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.06.2020
CIVIL	170577	431	49	170959
CRIMINAL	39284	673	470	39487
TOTAL	209861	1104	519	210446